

**HIGH COURT OF TRIPURA  
AGARTALA**

No.F.11(14)-HC/-2022(P)/ 26521

Dated, Agartala, the 2nd November, 2022

**CORRIGENDUM**

In partial modification of earlier Notification No.F.11(14)-HC/2022(P)/25602-604 dated 30th September,2022, it is hereby informed that on review of answer key published by this Registry on 19.09.2022 in connection with Preliminary Written Examination (Screening Test) held on 18.09.2022, it is detected that the answer of Question No.3 would be (a) in place of (c). Therefore, it is decided that one mark will be awarded to those candidates, who are not provided the mark against Question No.3. Consequently, after awarding of one mark to all the eligible candidates, following 6 (six) candidates have been qualified for appearing in the Main Written Examination for filling up the vacancies in Grade-III of Tripura Judicial Service to be held on 05.11.2022, 06.11.2022 and 07.11.2022 in the premises of the High Court of Tripura, and Call Letters have been issued accordingly in favour of them:

Roll No	Category	Marks obtained
0005	UR	59+1= 60
0243	UR	59+1= 60
0319	UR	59+1= 60
0355	UR	59+1= 60
0375	UR	59+1= 60
0392	UR	59+1= 60

By Order

Sd/-

**(D.M.Jamatia)**  
**Registrar General**

No.F.11(14)-HC/-2022(P)/26522-23

Dated, Agartala, the 2nd November, 2022

Copy to:-

1. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the same in the official website of the High Court.
2. Notice Board.

**Registrar General**